NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid- Corporation

V/s.

Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

21 Adv Kinjal tely for Pebtioner

Upadhyay i/b Vipul Shukh

telvocate

PRACMI WAZALUAR

CORPORATE

OEBTORS/
RESPONDENTS

ORDER T.C.P. No. 324/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- Order of the Hon'ble High Court in the matter titled as Cargo Carries (India) Limited V/s Maharashtra Polybutenes Limited, specifically in view of the 3rd Proviso of the Notification dated 29.06.2017 bearing No. GSR-732(E), the Learned Representative of the Respondent undertakes to inform the Hon'ble High Court about the pending matter before NCLT.

3. Now the matter is listed for next hearing on **18.08.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 02.08.2017